

No.F.36(5)/2012-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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New Delhi, 2<sup>nd</sup> May, 2013

**ORDER**

In continuation to this Department's earlier order of even number dated 12<sup>th</sup> February, 2013 extending the term of engagement of existing counsel for a period upto 30.04.2013, the President is pleased to further extend, the term of engagement of the following panel counsel existing as on 30.4.2013, **until further orders** :-

**A. CHHATISGARH HIGH COURT**  
**(CENTRAL GOVERNMENT COUNSEL)**

Sl. No.	Name and address S/SH.	Sl. No.	Name and address S/SH.
1	ANAND VERMA BEHIND RAGHURAJ STADIUM, IMLIPARA, BILASPUR.	2	MANEESH SHARMA HIGH COURT OF CHHATTISGARH, BILASPUR
3	RAGHVENDRA PRADHAN HIG R.C.-60, PARIJAT EXTENSION, BEHIND PALLAV BHAVAN, NEAR NEHRU NAGAR, BILASPUR (CHHATTISGARH).	4	RAJNISH SINGH BAGHEL PLOT # 22, SHANTI NAGAR, RING ROAD 2, MANGALA, BILASPUR (CHHATTISGARH).
5	KASHIF SHAKEEL OPP. SARASWATI SHISHU MANDIR, NEHRU NAGAR, BILASPUR-495 001.		

  
(Suresh Chandra)


**Joint Secretary & Legal Adviser to the Government of India**

To

All the above mentioned panel counsel.

Copy to: -

1. Ms. Fouzia Mirza, Assistant Solicitor General, 518/1, Minocha Colony, Bilaspur, Chhatisgarh.
2. The Registrar, High Court of Chhattisgarh, Bilaspur.
3. The Accountant General, Bilaspur.
4. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
5. Hindi Unit for Hindi version of this order.
6. Guard File/Judicial Section with 5 s/copies.

  
(Kishore Kumar)  
Section Officer(Judl.)